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C. A. T. Bench, Jaipur

Date of Order

Orders

17-10-2000

MA NO. 377/2000 (OA 54/99)

Mr. S. P. Mathur, Counsel for the applicant
Mr. Hemant Gupta, Proxy Counsel for
Mr. M. Rafiq. Counsel for the respondents

MA NO. 377/2000 has been filed
on behalf of the applicants for withdrawal
of the OA. It is stated by the learned
Counsel for the applicants that the
applicants in the OA have been given
the relief prayed for by them and the
OA has become infructuous.

The OA is accordingly
dismissed as withdrawn and having
become infructuous.

Received copy

18.10.2000

Received copy

B. V. Sharma

17-10-2000

(N. P. NAWANI)
ADMINISTRATIVE MEMBER